

an>

Title: Introduction of the Designation of States As Sponsor of Terrorism Bill, 2017.

SHRI ARVIND SAWANT (MUMBAI SOUTH): I beg to move for leave to introduce a Bill to designate certain States as sponsor of terrorism, to provide for withdrawal of trade relations with such States, to create legal, economic and travel sanctions, for the citizens of such States and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to designate certain States as sponsor of terrorism, to provide for withdrawal of trade relations with such States, to create legal, economic and travel sanctions, for the citizens of such States and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI ARVIND SAWANT : I introduce the Bill.

HON. DEPUTY SPEAKER: Item Nos. 59, 60 and 61, Shrimati Darshana Vikram Jardosh -- not present.

Item No. 62, Shri Ninong Ering.